

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 984/2025

MOHAMMAD ABDULLAH AZAM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 203148/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 83585/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 28-07-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Lzafeer Ahmad B. F., AOR
Mr. Sachin Dubey, Adv.

For Respondent(s) :
Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 984/2025

Sole respondent has already filed reply..

Digitized copy of original records of High Court and Trial
Court have not been received.

Let reminder be issued.

List again on 4.9.2025.

MASHROOR ALAM KHAN
Registrar